cities, the minimum built up area has been reduced to 50% of the requirement prescribed in the SEZ Rules.

India's expected exports by 2014

1564. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that as per the Foreign Trade Policy, 2009-14, India's exports are expected to double by 2014;
 - (b) if so, the details in this regard; and
 - (c) what action plan has been prepared to achieve this?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c) In order to meet this objective and to boost exports. Government and RBI have been closely monitoring the economic developments in the country and internationally on a continuous basis, with special emphasis on monitoring the performance of export sectors. Sectoral performance reviews of export sectors are being conducted at regular interval and need based support measures are undertaken, keeping in view the need based supports and the financial implications thereof.

Promotion of export of labour intensive products

1565. SHRI K.N. BALAGOPAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has any scheme to promote export of labour intensive products;
 - (b) if so, which are the schemes and what are the major items;
 - (c) whether cashew export is included in the scheme; and
- (d) if not, considering the huge number of workers in the industry will it be included in Export Promotion Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) Some of the schemes/measures taken by the Government to promote exports include Vishesh Krishi and Gram Udyog Yojana (VKGUY), Focus Market Scheme (FMS), Focus Product Scheme (FPS), Market Linked Focus Product Scheme (MLFPS) for market expansion and product diversification; duty neutralization scheme under Advance Authorisation, Duty Free Import Authorisation (DFIA), Duty Entitlement Passbook (DEPB) and Duty Drawback schemes; concessional export credit and interest subvention for specified sectors; import of capital goods under Export Promotion Capital Goods (EPCG) scheme at concessional duty for technological upgradation; and financial assistance